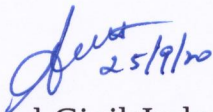


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 28.09.2020**

| <b>1ST SESSION AT 11 A.M</b> | <b>2ND SESSION AT 2.45 P.M</b> |
|------------------------------|--------------------------------|
| <b>ARGUMENTS</b>             | <b>ARGUMENTS</b>               |
| 1. O.S. 442/2010             | O.S. 484/2013                  |
| <b>HEARING</b>               | <b>HEARING</b>                 |
| 2. EX. 3/2008                | O.S. 838/2013                  |
| 3. O.S. 840/2013             | O.S. 886/2013                  |
| 4. O.S. 8/2014               | O.S. 822/2015                  |
| 5. MISC. 11/2015             | O.S. 1386/2018                 |
| 6. O.S. 158/2019             | O.S. 920/2019                  |
| 7. O.S. 1462/2019            | O.S. 460/2020                  |
| 8. MISC. 38/2019             | O.S. 1496/2008                 |
| 9. O.S. 634/2012             | O.S. 924/2018                  |
| <b>EVIDENCE</b>              | <b>EVIDENCE</b>                |
| 10 O.S. 62/2002              | O.S. 1267/2015                 |
| 11. O.S. 224/2019            | O.S. 229/2019                  |
| 12. O.S. 225/2019            | O.S. 231/2019                  |
| 13. O.S. 226/2019            | O.S. 232/2019                  |
| 14. O.S. 227/2019            | O.S. 233/2019                  |
| 15. O.S. 228/2019            | O.S. 260/2019                  |

  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 28-09-2020**

| <b>Sr. No.</b>               | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>             |
|------------------------------|--|-------------------------|--|-----------------------------|
| <b><u>10:00-11:00 AM</u></b> |  |                         |  |                             |
| 1                            | O.S. 865/2008<br>(HEARING)<br>IA/1/2008                |                         | SURESH<br><b>Vs</b><br>SUDHAKAR REDDY  | M. R. MUNIRAJU              |
| 2                            | O.S. 9/2009<br>(HEARING)<br>IA/1/2009                  |                         | RAMANJINAPPA<br><b>Vs</b><br>VENKATESH   | GANESH T.                   |
| <b><u>1.00- 2.00 PM</u></b>  |  |                         |  |                             |
| 3                            | O.S. 877/2015<br>(ARGUMENTS)<br>IA/1/2015              |                         | RAJGOPAL SRINIVASAN REP<br>BY PA HOLDER PV<br>SUNDARAJAN<br><b>Vs</b><br>GANAPATHI V AIYAR | B M SYAM PRASAD             |
| 4                            | O.S. 157/2016<br>(ARGUMENTS)<br>IA/1/2016              |                         | N.MALLESH<br><b>Vs</b><br>B.N.ANNAPURNA  | VIKHAR AHMED B              |
| <b><u>12.00- 1.00 PM</u></b> |  |                         |  |                             |
| 5                            | O.S. 1531/2008<br>(EVIDENCE.)<br>IA/1/2008             |                         | MUNIHANUMAI AH<br><b>Vs</b><br>CHIEF SECRETARY   | S. D. MALLIKARJUNA<br>SWAMY |
| 6                            | O.S. 531/2009<br>(EVIDENCE.)<br>IA/1/2009              |                         | L.KUMAR<br><b>Vs</b><br>SMT.A.V.GAYATHRI   | V.B.SHIVAKUMAR              |
| 7                            | O.S. 123/2010<br>(EVIDENCE.)<br>IA/1/2010              |                         | L. BALAKRISHNAM NAIDU<br><b>Vs</b><br>MAGDALENE PAUL D SOUZA                               | J. S. DINESH                |
| 8                            | O.S. 1005/2010<br>(EVIDENCE.)<br>IA/1/2010             |                         | VENKATESH<br><b>Vs</b><br>KANTHAMMA  | RAJESH. L                   |
| 9                            | O.S. 1201/2011<br>(EVIDENCE.)<br>IA/1/2011             |                         | LEELAVATHI<br><b>Vs</b><br>GANGAREVAIAH  | SRIDHAR.N.                  |
| 10                           | O.S. 253/2012<br>(EVIDENCE.)<br>IA/1/2012<br>IA/2/2012 |                         | ABDUL HAMEED<br><b>Vs</b><br>A. SAMAD KHAN   | C. CHIKKANNA                |
| 11                           | O.S. 935/2012<br>(EVIDENCE.)<br>IA/1/2012              |                         | GOWRAMMA<br><b>Vs</b><br>GANESH K.   | D. S. MALI PATIL            |
| 12                           | O.S. 1503/2012<br>(EVIDENCE.)                          |                         | CHINNAMMA<br><b>Vs</b><br>KRISHNAMMA   | G D<br>ASWATHANARAYANA      |
| <b><u>3.00- 4.00 PM</u></b>  |  |                         |  |                             |
| 13                           | O.S. 71/2019<br>(HEARING)<br>IA/1/2019                 |                         | S V V MURTHY<br><b>Vs</b><br>P LAKSHMINARAYANA   | H S D ASSOCIATES            |
| 14                           | O.S. 73/2019<br>(HEARING)<br>IA/1/2019                 |                         | SUMANA ARUN<br><b>Vs</b><br>P LAKSHMINARAYANA  | H S D ASSOCIATES            |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 28-09-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                    | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>                  |
|----------------|---|-------------------------|--|----------------------------------|
| 15             | O.S. 74/2019<br>(HEARING)<br>IA/1/2019                |                         | NAGARAJ M<br><b>Vs</b><br>P LAKSHMINARAYANA                                  | H S D ASSOCIATES                 |
| 16             | O.S. 75/2019<br>(HEARING)<br>IA/1/2019                |                         | ANITHA MADHUSUDHAN<br><b>Vs</b><br>P LAKSHMINARAYANA                         | H S D ASSOCIATES                 |
| 17             | O.S. 261/2014<br>(ARGUMENTS)<br>IA/1/2014             |                         | L. PARVATHI DEVI<br><b>Vs</b><br>K.S. SAMEEULLA                              | NARASIMHARAJU AND<br>CHOKKAREDDY |
| 18             | O.S. 377/2007<br>(HEARING)<br>IA/1/2007               |                         | MOHAMMED RIYAZUDDIN<br><b>Vs</b><br>S. S. MAHGANSHETTY                       | N. RAMESH                        |
| 19             | O.S. 285/2011<br>(HEARING)                            |                         | R.K RASHEEDULLA<br><b>Vs</b><br>GANGAMMA                                     | T.V. TAJPEER                     |
| 20             | O.S. 199/2012<br>(HEARING)<br>IA/1/2012               |                         | H. SATISH<br><b>Vs</b><br>H. RAJANNA   | T.KODANDARAMA                    |
| 21             | O.S. 227/2014<br>(HEARING)<br>IA/1/2014               |                         | S.R. SURESH<br><b>Vs</b><br>S.E. RAMESH                                      | S.VEMA REDDY AND<br>ASSOCIATES   |
| 22             | O.S. 1365/2014<br>(HEARING)<br>IA/1/2014<br>IA/2/2014 |                         | INNOVATIVE TELESERVICES<br><b>Vs</b><br>Y. L. NAGAVAMSHI                     | SUDEEP V. C.                     |
| 23             | O.S. 1347/2018<br>(HEARING)<br>IA/1/2018              |                         | K S SRIDHAR<br><b>Vs</b><br>S V BALAKRISHNA                                  | H S SOMNATH                      |
| 24             | O.S. 72/2019<br>(HEARING)<br>IA/1/2019                |                         | PRASANNA V MURTHY<br><b>Vs</b><br>P LAKSHMINARAYANA                          | H S D ASSOCIATES                 |
| 25             | O.S. 983/2019<br>(HEARING)<br>IA/1/2019               |                         | RINKU DESHPANDE ALIAS<br>RINKU PRAKASH TALREJA<br><b>Vs</b><br>M. KRISHNAPPA | VENKATESH R<br>BHAGATH           |
| 26             | O.S. 1509/2012<br>(EVIDENCE.)<br>IA/1/2012            |                         | PATALAPPA<br><b>Vs</b><br>PADMAMMA   | B.C.JANARDHAN                    |
| 27             | O.S. 1043/2015<br>(EVIDENCE.)<br>IA/1/2015            |                         | NOOR JAHAN<br><b>Vs</b><br>NANJAMMA  | BASAVARAJU<br>BELAVANGALA        |
| 28             | O.S. 501/2009<br>(ARGUMENTS)                          |                         | STATE OF KARNATAKA<br><b>Vs</b><br>G. HONNAPPA                               | CHANDRASHEKAR<br>VITHALJADHAV    |
| 29             | O.S. 1371/2012<br>(ARGUMENTS)<br>IA/1/2012            |                         | MARAMMA<br><b>Vs</b><br>L.JAYARAM  | C.N.KRISHNA REDDY                |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 28-09-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>                                      | <b>Timing/Next Date</b>                     | <b>Party Name</b>  | <b>Advocate</b>                 |
|---|---|---|--|---------------------------------|
| 30  | O.S. 811/2013<br>(ARGUMENTS)<br>IA/1/2013               |   | NARAYANAMMA<br><b>Vs</b><br>G. UDHAYA SURIYAN  | T. M. CHOWDA REDDY              |
| 31  | O.S. 459/2014<br>(ARGUMENTS)<br>IA/1/2014<br>IA/2/2014  |   | SURESH<br><b>Vs</b><br>PRASHANTHA  | KALLEHSAPPA                     |
| 32  | O.S. 1087/2017<br>(ARGUMENTS)<br>IA/1/2017              |   | RAJA RAJESWARI MEDICAL<br>COLLEGE AND HOSPITAL REP<br>V R SHANMUGAM<br><b>Vs</b><br>RAJA RAJESWARI GROUP OF<br>EDUCATIONAL INSTITUTIONS<br>REP BY ITS GENERAL<br>SECRETARY | M K SUBRAHMANYA                 |
| 33  | O.S. 297/2018<br>(ARGUMENTS)<br>IA/1/2018<br>IA/2/2018  |   | V. SREENIVASIAH<br><b>Vs</b><br>KAMALAMMA  | V. VISHWANATH                   |
| 34  | O.S. 1175/2018<br>(ARGUMENTS)<br>IA/1/2018              |   | G. AMMAYYAMMA REP BY<br>SANJAY CHANDRAKANT<br>KHARADE<br><b>Vs</b><br>VENKATAREDDY   | J.C. KUMAR                      |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |   |  |                                 |
| 35  | O.S. 1003/2012<br>(ARGUMENTS)<br>IA/1/2012              | <b>05-10-2020</b><br><b>(1.00- 2.00 PM)</b> | V. NATARAJ<br><b>Vs</b><br>MUNISHEKAR. H.  | V. N. JAGADEESH                 |
| 36  | O.S. 1145/2016<br>(ARGUMENTS)<br>IA/1/2016              | <b>05-10-2020</b><br><b>(3.00- 4.00 PM)</b> | NAVEED RAZVI KOTESHWAR<br><b>Vs</b><br>MUNIVENKATAPPA  | RK                              |
| 37  | O.S. 569/2017<br>(ARGUMENTS)<br>IA/1/2017               | <b>05-10-2020</b><br><b>(3.00- 4.00 PM)</b> | ARUN KUMAR S PATIL<br><b>Vs</b><br>SUNIL BABU RAO PATIL  | RAB                             |
| 38  | O.S. 1111/2017<br>(ARGUMENTS)<br>IA/1/2017<br>IA/2/2017 | <b>05-10-2020</b><br><b>(3.00- 4.00 PM)</b> | SYED NOOR<br><b>Vs</b><br>THE STATE OF KARNATAKA   | K S<br>SRIDHARAMURTHY           |
| 39  | O.S. 1209/2017<br>(ARGUMENTS)<br>IA/1/2017              | <b>05-10-2020</b><br><b>(3.00- 4.00 PM)</b> | ROY ALEXANDER GEORGE REP<br>BY K J SUNOJ<br><b>Vs</b><br>RAMACHANDRAPPA  | G S PRASANNA<br>KUMAR           |
| 40  | O.S. 1457/2019<br>(ARGUMENTS)<br>IA/1/2019              | <b>05-10-2020</b><br><b>(4.00- 5.00 PM)</b> | BALIVADA SRINIVAS<br><b>Vs</b><br>SHIVANNA.A   | M.MOHAN KUMAR<br>AND ASSOCIATES |
| 41  | O.S. 1021/2016<br>(ARGUMENTS)<br>IA/1/2016<br>IA/2/2016 | <b>05-10-2020</b>                           | RAMAIAH<br><b>Vs</b><br>THE COMMISSIONER   |                                 |

**PRL CIVIL JUDGE, Bengaluru Rural**  
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**Cause List Date: 28-09-2020**

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|----------------|---|--|--|--------------------------|
| 42             | O.S. 1339/2016<br>(ARGUMENTS)<br>IA/1/2016              | <b>05-10-2020</b>                            | T.S. RAJANNA<br><b>Vs</b><br>T MALLIKARJUNAIAH                           | MERAVE GOWDA             |
| 43             | O.S. 1061/2011<br>(HEARING)<br>IA/1/2011<br>IA/2/2011   | <b>09-11-2020</b><br><b>(10:00-11:00 AM)</b> | AMEER BI<br><b>Vs</b><br>LAHARI TECHNO POLIS                             | KEYSVY and CO.           |
| 44             | O.S. 5/2012<br>(HEARING)<br>IA/1/2012                   | <b>09-11-2020</b><br><b>(10:00-11:00 AM)</b> | KUMAR AT BASAVARAJU<br><b>Vs</b><br>K RAMACHANDRA RAO                    | SHIVARAJA.M              |
| 45             | O.S. 885/2013<br>(HEARING)<br>IA/1/2013                 | <b>09-11-2020</b><br><b>(10:00-11:00 AM)</b> | ABDUL QUDUSE<br><b>Vs</b><br>SYED RAFIQ AHMED                            | K.R. SRINIVASAN          |
| 46             | O.S. 1185/2015<br>(HEARING)<br>IA/1/2015                | <b>09-11-2020</b><br><b>(10:00-11:00 AM)</b> | B.MANJUNATH<br><b>Vs</b><br>RANI.S                                       | G.R.RAGHAVENDRA<br>REDDY |
| 47             | O.S. 697/2017<br>(HEARING)<br>IA/1/2017                 | <b>09-11-2020</b><br><b>(10:00-11:00 AM)</b> | B KRISHNAPPA<br><b>Vs</b><br>MADDURAMMA DECEASED BY<br>LRS               | H N GOPIMOHANA           |
| 48             | O.S. 925/2017<br>(HEARING)<br>IA/1/2017<br>IA/2/2017    | <b>09-11-2020</b><br><b>(10:00-11:00 AM)</b> | NAGRAJU<br><b>Vs</b><br>SARAVANAMADU                                     | N SRINIVAS               |
| 49             | O.S. 1369/2019<br>(EVIDENCE.)<br>IA/1/2019              | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | M CHANDRASHEKAR NAIDU<br>REP BY M TULASI PRASAD<br><b>Vs</b><br>M RAMESH | K.T.DAKAPPA.             |
| 50             | O.S. 1635/2019<br>(EVIDENCE.)<br>IA/1/2019              | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | THAYAMMA<br><b>Vs</b><br>P. MARIYAPPA                                    | A.V. RAGHAVENDRA         |
| 51             | O.S. 141/2020<br>(EVIDENCE.)<br>IA/1/2020               | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | S.N. ASWATHA REDDY<br><b>Vs</b><br>S.K GOVINDA REDDY                     | LAYERS CENTRE            |
| 52             | O.S. 667/2009<br>(AWAIT<br>SUMMON/NOTICE)<br>IA/1/2009  | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | M. KUMAR<br><b>Vs</b><br>LAKSHMAMM ALIEAS<br>LAKKAMMA                    | RAHAMATHULLA<br>SHARIFF  |
| 53             | O.S. 1253/2011<br>(DEFENCE EVIDENCE)<br>IA/1/2011       | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | NARAYANAPPA<br><b>Vs</b><br>DEVAMMA                                      | K. VARAPRASAD            |
| 54             | O.S. 701/2016<br>(AWAIT<br>SUMMON/NOTICE)<br>IA/1/2016  | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | VENUGOPAL<br><b>Vs</b><br>B.KRISHNA                                      | G.MANIVANNAN             |
| 55             | O.S. 1043/2016<br>(AWAIT<br>SUMMON/NOTICE)<br>IA/1/2016 | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | K M KRISHNA REDDY<br><b>Vs</b><br>SAMPANGI RAMA REDDY                    | B S PRAKASH NAIK         |

**PRL CIVIL JUDGE, Bengaluru Rural**  
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| <b>Sr. No.</b> | <b>Case Number</b>                                      | <b>Timing/Next Date</b>                      | <b>Party Name</b>   | <b>Advocate</b>                    |
|----------------|---|--|---|------------------------------------|
| 56             | O.S. 1175/2016<br>(AWAIT<br>SUMMON/NOTICE)<br>IA/1/2016 | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | A R THIMMANAIK<br><b>Vs</b><br>MUNIRAJU                         | BM                                 |
| 57             | O.S. 1213/2018<br>(AWAIT<br>SUMMON/NOTICE)<br>IA/1/2018 | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | R.G. KAUSALYA<br><b>Vs</b><br>H. SURESH                         | RAGHU HULIKAL                      |
| 58             | Misc 6/2019<br>(AWAIT<br>SUMMON/NOTICE)<br>IA/1/2019    | <b>09-11-2020</b><br><b>(1.00- 2.00 PM)</b>  | NARASAMMA<br><b>Vs</b><br>KRISHNAPPA                            | SATISH D.B                         |
| 59             | O.S. 177/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018    | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | M. RAVI KUMAR<br><b>Vs</b><br>C.D. JAVARE GOWDA                 | RAJAGOPAL NAIDU                    |
| 60             | O.S. 205/2018<br>(HEARING)<br>IA/1/2018                 | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | M.S CHANDRAPRAKASH<br><b>Vs</b><br>J.C. HEMAGIRI                | N.N. RAJARAS                       |
| 61             | O.S. 507/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018    | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | DEVARAJU<br><b>Vs</b><br>NARAYANAREDDY                          | N. M MANJUNATH                     |
| 62             | O.S. 1171/2018<br>(HEARING)<br>IA/1/2018                | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | BYLAPPA<br><b>Vs</b><br>BYLAPPA                                 | VENKATA<br>CHALAPATHY              |
| 63             | O.S. 1251/2018<br>(HEARING)<br>IA/1/2018                | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | S.N. RAJANNA<br><b>Vs</b><br>SRINIVASA                          | JAGADEESH B.S                      |
| 64             | O.S. 433/2019<br>(HEARING)<br>IA/1/2019<br>IA/2/2019    | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | KEMPAIAH<br><b>Vs</b><br>PARVATHAMMA                            | SURAJ GOVINDA RAJ                  |
| 65             | O.S. 93/2020<br>(HEARING)<br>IA/1/2020<br>IA/2/2020     | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | VINOD KUMAR<br><b>Vs</b><br>THE COMMISSIONER                    | M. RAMAKRISHNA<br>REDDY            |
| 66             | O.S. 197/2020<br>(HEARING)<br>IA/1/2020                 | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | RATHNAMMA REP BY B S<br>VINAY KUMAR<br><b>Vs</b><br>ABDUL ALEEM | M. MOHAN KUMAR                     |
| 67             | O.S. 1643/2013<br>(AMENDMENT)<br>IA/1/2013<br>IA/2/2013 | <b>09-11-2020</b><br><b>(11:00-12:00 AM)</b> | K.N. VENKATAPPA<br><b>Vs</b><br>NAGARATHNA                      | N.THIMME GOWDA<br>and R.ATHMANANDA |
| 68             | O.S. 647/2018<br>(HEARING)<br>IA/1/2018                 | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | VIJAYAMMA<br><b>Vs</b><br>NAGARAJU                              | D.M KUMAR                          |

**PRL CIVIL JUDGE, Bengaluru Rural**  
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| <b>Sr. No.</b> | <b>Case Number</b>  | <b>Timing/Next Date</b>                      | <b>Party Name</b>  | <b>Advocate</b>                      |
|----------------|---|--|--|--------------------------------------|
| 69             | O.S. 289/2005<br>(EVIDENCE.)<br>IA/1/2005<br>IA/2/2005              | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | RAMAJINAPPA<br><b>Vs</b><br>R.RAMANNA  | T.S.R.                               |
| 70             | O.S. 1179/2007<br>(EVIDENCE.)<br>IA/1/2007                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | V. RANI D. RAMU - GPA<br>HOLDER<br><b>Vs</b><br>S. K. PRAMESHA                       | RAVI SHANKAR                         |
| 71             | O.S. 1557/2007<br>(EVIDENCE.)<br>IA/1/2007                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | B. M. KRISHNA<br><b>Vs</b><br>RAMANJANAPPA   | H. V. MARIGOWDA and<br>ANR.          |
| 72             | O.S. 895/2008<br>(EVIDENCE.)<br>IA/1/2008                           | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | GANGAMMA<br><b>Vs</b><br>LAKSHMAN  | K. K. THAYAMMA                       |
| 73             | O.S. 1029/2013<br>(EVIDENCE.)<br>IA/1/2013                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | G. RAGHU<br><b>Vs</b><br>JALAJAMMA   | P.N.NAGESHA                          |
| 74             | O.S. 1673/2013<br>(EVIDENCE.)<br>IA/1/2013                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | N.SURESH REDDY<br><b>Vs</b><br>BHARATHAMMA   |                                      |
| 75             | O.S. 1725/2013<br>(EVIDENCE.)<br>IA/1/2013                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | CHIKKAHANUMAI AH<br><b>Vs</b><br>SHAHADA BEGAM                                       | SURYANARAYANNA,<br>HARISH            |
| 76             | O.S. 1021/2014<br>(EVIDENCE.)<br>IA/1/2014                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | R. GURUMURTHY<br><b>Vs</b><br>G. RAJAPPA   | N.N.RAJ URS AND<br>G.R.CHANDRASHEKAR |
| 77             | O.S. 625/2019<br>(EVIDENCE.)<br>IA/1/2019<br>IA/2/2019<br>IA/3/2019 | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | Dr.M.DEVARAJ REP BY<br>MUNIKRISHNAPPA<br><b>Vs</b><br>SHIVARAM                       | Dr.T.SOMASHAKER                      |
| 78             | O.S. 1177/2019<br>(EVIDENCE.)<br>IA/1/2019                          | <b>09-11-2020</b><br><b>(12.00- 1.00 PM)</b> | SHAKILA JAN<br><b>Vs</b><br>MASOOD BAIG  | IMRAN PASHA AND<br>CO                |
| 79             | O.S. 1185/2017<br>(APPEARANCE OF<br>PARTY)                          | <b>09-11-2020</b><br><b>(4.00- 5.00 PM)</b>  | INDIAN BANK REP BY<br>HOSAKOTE<br>SEETHARAMASWAMY MAYA<br><b>Vs</b><br>PREM KUMAR.D. | USY                                  |
| 80             | O.S. 1035/2017<br>(CALL ON)<br>IA/1/2017                            | <b>09-11-2020</b><br><b>(4.00- 5.00 PM)</b>  | JAYAMMA<br><b>Vs</b><br>M MAHADEVA   | DSJ                                  |
| 81             | O.S. 887/2017<br>(OBJECTIONS)<br>IA/1/2017                          | <b>09-11-2020</b><br><b>(4.00- 5.00 PM)</b>  | N CHANDRASHEKAR<br><b>Vs</b><br>HARMITH UPPAL  | CNM                                  |
| 82             | O.S. 799/2018<br>(HEARING)<br>IA/1/2018                             | <b>09-11-2020</b>                            | DIMPLE R.<br><b>Vs</b><br>CHETHANA S.  | GOPALA KRISHNA                       |

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 28-09-2020**

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| <b>Sr. No.</b> | <b>Case Number</b>                              | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b> |
|----------------|---|-------------------------|--|-----------------|
| 83             | O.S. 20/2019<br>(HEARING)<br>/1/2018<br>/2/2018 | <b>09-11-2020</b>       | HARISH<br><b>Vs</b><br>MUNIRAJU  | M. MOHAN KUMAR  |
| 84             | O.S. 1741/2013<br>(EVIDENCE.)<br>IA/1/2013      | <b>09-11-2020</b>       | ARUN KUMAR<br><b>Vs</b><br>SAVITHRAMMA   | S.A. SAMI       |
| 85             | O.S. 1437/2019<br>(EVIDENCE.)<br>IA/1/2019      | <b>09-11-2020</b>       | BABITHA GEORGE<br><b>Vs</b><br>AHAD EUPHORIA APARTMENT<br>OWNERS WELFARE<br>ASSOCIATION REP BY HILLOL<br>SEN | GEORGE JOSEPH   |